## PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

- SUB: Filling up of vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year 2019 - Notification issued for 32 vacancies - Publication of list of 14 eligible officers - Regarding.
- READ: 1. Order dated 04.01.2007 in Civil Appeal No.1867/2006 and order dated 14.07.2009 in I.A.No.63 of 2009 of Hon'ble Supreme Court of India.
  - 2. High Court's Notification No.205-B.Spl., dated 27.03.2019.

## ORDER ROC.NO.1038/2019-B.SPL., DATED: 08.05.2019

## The High Court passed the following Order:-

The following is the list of 14 eligible officers in the cadre of Civil Judges (Senior Division) who are now working as District Judges under Rule 14 (1) and who have put in not less than 5 years of qualifying service as Rule 4 (2) (iii) of the Telangana State Judicial Service Rules, 2017 to be considered for promotion as District Judges (Entry Level) by promotion under 65% quota for filling up of 32 vacancies, notified vide High Court's Notification 2<sup>nd</sup> read above, for the year 2019.

SL. NO.	NAME AND DESIGNASTION OF THE OFFICER
1.	K.JAMALESWARA RAO,
	Formerly Prl. Senior Civil Judge, Kothagudem, Khammam District now working as Judge, Family Court-cum-VI Additional District and Sessions Judge, Khammam.
2.	K.BHAVANI PRASAD,
	Formerly Senior Civil Judge, Bhongir, Nalgonda District now
	working as VI Additional District and Sessions Judge, Siddipet,
	Medak District.
3.	B.SATHAIAH,
	Formerly Senior Civil Judge, Kamareddy, Nizamabad District now
	working as IX Additional District and Sessions Judge, Kamareddy,
	Nizamabad District.
4.	D.RAJESH BABU,
	Formerly II Addl. Judge, City Civil Court, Hyderabad
	now working as II Addl. Metropolitan Sessions Judge, Hyderabad.

5.	A.JAYA RAJ,
5.	Formerly Senior Civil Judge, Manthani, Karimnagar District now working as IX Additional District and Sessions Judge, Siricilla, Karimnagar District.
6.	K.KUSHA,
	Formerly Secretary, District Legal Services Authority, Karimnagar now working as III Additional District and Sessions Judge-cum-III Addl. Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.
7.	K.PRABHAKARA RAO,
	Formerly Secretary, District Legal Services Authority, Nalgonda now working as Judge, Family Court-cum-III Additional District and Sessions Judge, Warangal.
8.	BOYA SRINIVASULU,
	Formerly XXII Addl. Chief Metropolitan Magistrate, Secunderabad now working as IX Addl. District and Sessions Judge, Wanaparthy, Mahaboobnagar District.
9.	Dr. SUNNAM SRINIVASA REDDY,
	Formerly I Addl. Judge, City Civil Court, Hyderabad now working as I Addl. District and Sessions Judge, Karimnagar.
10.	SURA SRINIVAS REDDY, Formerly Additional Chief Metropolitan Magistrate, Hyderabad to try the cases of scam in M/s. Satyam Computers Limited-cum- XXI Additional Chief Metropolitan Magistrate, Hyderabad now working as III Additional Special Judge for CBI Cases, Hyderabad.
11.	SMT. S.V.P.SURYACHANDRA KALA, Formerly Secretary, District Legal Services Authority, Nizamabad now working as VII Additional District and Sessions Judge, Bodhan, Nizamabad District.
12.	Y.GOVINDA REDDY, Formerly Chief Metropolitan Magistrate, Hyderabad now working as III Addl. District and Sessions Judge, Gadwal, Mahaboobnagar District.
13.	SMT. G.BHAVANI CHANDRA, Formerly IV Addl. Judge, City Civil Court, Hyderabad now working as XVI Additional District and Sessions Judge-cum-XVI Addl. Metropolitan Sessions Judge-III Addl. Judge, Family Court, Malkajgiri, Rangareddy District.

 SMT. C.RATNA PADMAVATHI,
Formerly VIII Addl. Chief Metropolitan Magistrate, Hyderabad now working as Judge Family Court - Cum- Additional District and Sessions Judge, Nizamabad.

REGISTRAR GENERAL FAC REGISTRAR (VIGILA